

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

RA-124/97 in
OA-1096/93

New Delhi this the 16th day of May, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

R.K. Mandal,
S/o late Sh. Makhan Lal Mandal,
R/o O-430, Sewa Nagar,
New Delhi.

... Review Applicant

(By Advocate Shri B.B. Raval)

-Versus-

1. Union of India,
through the Secretary,
Ministry of Home Affairs,
Govt. of India,
North Block, New Delhi.
2. The Director-General,
Bureau of Police Research
and Development,
Ministry of Home Affairs,
Govt. of India, C.G.O. Complex,
Lodhi Road, New Delhi.
3. Kalu Ram, Inspector,
Bureau of Police Research
and Development,
Ministry of Home Affairs,
Govt. of India, C.G.O. Complex,
Lodhi Road,
New Delhi.
4. Shri Bhale Ram, Constable
Bureau of Police Research
and Development,
Ministry of Home Affairs,
Govt. of India, C.G.O. Complex,
Lodhi Road,
New Delhi. ...Respondents

ORDER (ORAL)

(Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J))

This is a review application filed at the instance of the applicant stating that some of the reliefs which have not been granted had escaped notice of the Tribunal while passing the final order dated 11.04.97. We are of the opinion that we can dispose of this review application without notice to the opposite

party granting liberty to the applicant to re-agitate if any relief remains to be granted to him. To this extent, our order dated 11.04.97 is modified and this review application is disposed of accordingly.



(S.P. Biswas)
Member(A)



(Dr. Jose P. Verghese)
Vice-Chairman(J)

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